

ITEM NO.123

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1220/2021

RACHANA GANGU & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 191979/2023 - APPLICATION FOR PERMISSION, IA No. 149852/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 144140/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 124532/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 149851/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 124527/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 16452/2023 (XI-B)

(IA No. 132050/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 132048/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

T.P.(C) No. 1716/2023 (XI-B)

IA No. 134146/2023 - STAY APPLICATION

T.P.(C) No. 2289-2294/2024 (XI-B)

IA No. 194115/2024 - STAY APPLICATION

Date : 13-11-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Mr. Colin Gonsalves, Sr. Adv.

Mr. Manik Gupta, Adv.

Mr. Satya Mitra, AOR

Mr. Tushar Mehta, Solicitor General (NP)

Ms. Aishwarya Bhati, A.S.G.

Mr. Gaurang Bhushan, Adv.

Mr. Ishaan Sharma, Adv.

Mr. Saurabh Pandey, Adv.

Mr. Ketan Paul, Adv.

Mr. T.S.Sabarish, Adv.

Mr. Digvijay Dam, Adv.

Mr. Mayank Pandey, Adv.  
Mr. Rajat Nair, Adv.  
Mr. Sudarshan Lamba, AOR

Mr. Amrish Kumar, AOR

For Respondent(s) : Ms. Aishwarya Bhati, A.S.G.  
Mr. Rajat Nair, Adv.  
Mr. Padmesh Mishra, Adv.  
Mr. Ishaan Sharma, Adv.  
Mr. Vijay Awana, Adv.  
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Ms. Aishwarya Bhati, A.S.G.  
Ms. Shivika Mehra, Adv.  
Ms. Riddhi Jad, Adv.  
Mr. Ketan Paul, Adv.  
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Mr. Ketan Paul, Adv.  
Mr. Ishaan Sharma, Adv.  
Mr. Digvijay Dam, Adv.  
Ms. Tanvi Dubey, Adv.  
Mr. Mayank Pandey, Adv.  
Mr. Arvind Kumar Sharma, AOR

Mr. SP Chaly, Sr. Adv.  
Ms. Anu B., AOR  
Mr. Shivam Sharma, Adv.  
Mr. Vaibhav Choudhary, Adv.  
Mr. Bibhuti Krishna, Adv.

Mr. Prashant Bhushan, AOR

Mr. Prabhu K.N., Adv.  
Mr. Sureshan P., AOR

Mr. Vijay R. Deshmukh, Adv.  
Mr. Subhash S. Karnale, Adv.  
Mr. Hitesh Kumar Sharma, Adv.  
Mr. Akhileshwar Jha, Adv.  
Mr. Anupam Kumar, Adv.  
Mr. Honey Sharma, Adv.  
Mr. A.K. Sharma, AOR

Mr. Nishe Rajen Shonker, AOR  
Mrs. Anu K Joy, Adv.

Mr. Alim Anvar, Adv.  
Mr. Santhosh K, Adv.  
Mrs. Devika A.l., Adv.

Mr. Shishir Pinaki, AOR

Mr. C Unnikrishnan, Adv.  
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Mr. Aljo K. Joseph, AOR  
Mr. Rajesh Kumar, Adv.  
Mr. Saket Jee, Adv.  
Mr. N Leela Vara Prasad, Adv.  
Mr. Santhosh Kumar Kolkundra, Adv.  
Mr. Vinay Kumar Puvvala, Adv.  
Mr. Rohit Kalra, Adv.  
Ms. Ankita Kutthi, Adv.

Mr. Mohammed Sadique T.a., AOR  
Mrs. Devika A.l., Adv.

Mr. Pranav Sarthi, AOR  
Mr. Utkarsh Vatsa, Adv.  
Ms. Prachi Dhingra, Adv.

Mr. Ramesh Babu M. R., AOR  
Mr. Pranav P P, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

**Heard learned counsel for the parties.**

**Judgment/orders reserved.**

**Learned counsel for the parties are at liberty  
to submit their written submissions within two weeks  
from today.**

**(NEETU KHAJURIA)  
ASTT. REGISTRAR-cum-PS**

**(RANJANA SHAILEY)  
ASSISTANT REGISTRAR**